

Annexure-5

Name of the corporate debtor: UNITEX APPARELS PVT LTD (IN LIQUIDATION)

Date of commencement of liquidation: December 03, 2020 (Date on which order copy received)

List of stakeholders as on: February 10, 2023

List of operational creditors (Government Dues)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)						% share in total amount of claims admitted
1	Commerical Tax	Govt of Karnataka		250,004,556	250,004,556	Sales tax due, interest and penalty	-	NA	21.5%	-	-	-	-	
2	EPFO	Govt of India		116,222,854	114,527,768	PF due, Penalty and Interest	-	NA	9.8%	-	-	1,695,086	-	
3	ESIC	Govt of India		39,250,956	33,184,607	ESIC due, Penalty and Interest	-	NA	2.9%	-	-	6,066,350	-	
4	Income Tax	Govt of India		4,306,920	4,306,920	TDS not paid and interest	-	NA	0.4%	-	-	-	-	
		Total		409,785,286	402,023,851				34.55%			7,761,436		